## Central Administrative Tribunal Principal Bench

C.P. No.30/2004 IN O.A. No.55/2003

New Delhi this the 29th day of March, 2004

Hon'ble Shri V.K. Majotra, Vice-Chairman (A) Hon'ble Shri Bharat Bhushan, Member (J)

L.C. Jindal S/o Shri F.C. Jindal, R/o 4, Partap Nagar, Jail Road, New Delhi.

-Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

Shri S.K. Srivastav, Director General of Metrorology, Indian Meterological Department, Mausam Bhawan, Lodhi Road, New Delhi.

-Respondent

(By Advocate: Shri B.K. Berera)

## ORDER (Oral)

## Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel heard.

2. 0A-55/2003 was disposed of by order dated 9.1.2003 with the following directions to the respondents:-

"Accordingly, the present OA is disposed of at the admission stage itself, with a direction to the respondents to take further steps as proposed in their letter dated 29.11.2002 and issue the seniority list in accordance with law, rules and instructions".

3. It has been stated on behalf of respondents that respondents have issued the seniority list on 16.1.2004 (Annexure R-3) in compliance of

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Tribunal's directions. Now, learned counsel of applicant stated that though the revised seniority list has been issued by the respondents, they have yet not accorded the consequential benefits to the applicant. Obviously, this is a fresh cause of action and cannot be taken up in the contempt proceedings.

4. C.P. is disposed of discharging the respondents.

(Bharat Bhushan) Member (J)

(V.K. Majotra) Vice-Chariman (A)

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